

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

10.09.2021

M.A./350/86/2021  
 O.A./350/1534/2019  
 (RESTORATION)

ITEM NO:22

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. K. Mondal

CHANDRA NATH DAS  
 -V/S-  
 EASTERN RAILWAY



Mr. D. Nandy

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for the applicant. Ld. counsel Mr. D. Nandy enters appearance on behalf of the respondents.</p> <p>2. This M.A 86/2021 has been filed seeking recalling of the order dated 04.01.2021 passed in O.A, which was dismissed for default.</p> <p>3. On being satisfied with the grounds on which the restoration has been sought for, the order dated 04.01.2021 is recalled and the OA is restored to its original file and position. M.A stands disposed of accordingly.</p> <p>4. Respondents are granted 4 weeks to file reply to the O.A and the applicant is also granted 2 weeks to file rejoinder, if any, thereafter.</p> <p>5. List the O.A on 20.01.2022.</p> <p style="text-align: center;">[Signature]</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: center;">SS</p> <p style="text-align: right;">[Signature]</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p>